

outlets, e-visa counters, toilets, baggage X-Ray machines, medical facility centers, ATMs, weighing machines etc. to facilitate passengers at major airports in Rajasthan.

(c) The following measures have been taken to reduce the boarding time for passengers at Jaipur airport:—

- (i) The stamping of hand baggage has been dispensed with.
- (ii) A new boarding gate at first floor at Terminal-II has been opened.
- (iii) Two self check kiosk along with two check counters have been provided and
- (iv) One more registered baggage X-Ray machine has also been installed.

#### **International airport at Mohali in Punjab**

1610. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of CIVIL AVIATION be pleased to state the status of completion and execution of International airport at Mohali in Punjab?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): Presently, there is no proposal for construction of international airport at Mohali in Punjab. However, a New Civil Air Terminal of Chandigarh airport has been constructed at Mohali side and the same has already been commissioned on 19.10.2015. International flight operations have also commenced from here in September, 2016.

#### **Compliance of air transport circular by private airlines**

1611. DR. R. LAKSHMANAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether any mechanism has been in existence with Directorate General of Civil Aviation (DGCA) to check whether private airlines are adhering to the Air Transport Circular 05 of 2009;
- (b) if so, the details thereof;
- (c) the details of complaint received by DGCA against each private airline for charging of exorbitant airfares; and
- (d) the outcome of those complaints?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) and (b) As per Air Transport Circular 05 of 2009, all the scheduled domestic airlines are required to display the breakup of the air fare on thier respective website.

All the scheduled airlines are in compliance with the said circular.

(c) and (d) No complaint substantiating non-compliance of regulatory provisions of Rule 135, Aircraft Rules 1937 has been received by Directorate General of Civil Aviation.

#### **Abolition of Boarding Pass System**

1612. SHRI DHARMAPURI SRINIVAS: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that Government is contemplating on doing away with the system of issuing boarding passes to the air travellers and introduce express check-in system;

(b) if so, the details thereof; and

(c) the timeline by when this new system will come into force?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI JAYANT SINHA): (a) to (c) No, Sir. However, initiatives are taken by Government to improve passenger experience. One such initiative is DIGI YATRA. The DIGI YATRA provides access to passenger to the airport upto boarding of aircraft through e-gate with the help of mobile boarding pass and digital authentication technologies.

#### **Emergency landing of aircrafts**

1613. SHRI PARTAP SINGH BAJWA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the details of the incidents of emergency/rough landing of aircraft of public and private airlines reported during 2016 and 2017, airline-wise and incident-wise;

(b) the reasons for such emergency/ rough landings;

(c) whether any inquiry has been conducted into all these incidents;

(d) if so, the outcome thereof, incident-wise; and